

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: CA/19/IB/2018 APPLICATION NUMBER

: TCP/81/(IB)/2017 PETITION NUMBER

: KAVITHA SURANA (RP) NAME OF THE PETITIONER(S)

: KUMUDA ARAVAMUDHA IIYENGAR & 3 ORS (MOKA NAME OF THE RESPONDENT(S)

TECHNOLOGY SERVICES LIMITED

: 433 (e)(f) UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

!. Karitha surano- Revolution professional

C. PATTAZIRAMA.

Lonfolto 4 m respanous

ORDER

RP in person present. Counsel for R4 present and is directed to file detailed affidavit giving particulars i.e., the address, telephone numbers and the status of the person in CD who has engaged him. The RP also submitted an affidavit along with the proof of the paper publication dated 26.01.2018 for effecting service of notice on R1 to R4. The notice has been published in English 'Business Standard' and in vernacular 'Malai Malar'- Three Editions. In spite of the publication of the notice, there is no representation on behalf of R1 to R3. The service on R1 to R3 is held sufficient. Therefore, R1 to R3 are proceeded ex parte. Put up on 15.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)